

Course Duration

10. The course duration will be decided by Technical Consultancy Organisations.

Setting Up of Permanent Trade Fair Centres

7946. SHRI P.M. SAYEED: Will the Minister of COMMERCE be pleased to state:

(a) whether Government plan to establish permanent centres for trade fairs in India;

(b) if so, the details of the plan, including the names of the places; and

(c) whether it is also proposed to hold international trade fairs at the centres other than Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). Some States like West Bengal, U.P., Rajasthan, Maharashtra, Tamilnadu, Karnataka, J & K etc., have shown interest in setting up exhibition complexes in their capitals. The Trade Fair Authority of India is in touch with these States.

(c) TFAI is considering possibilities of holding international trade fairs at other places depending upon the availability of various infrastructural facilities. As a step in this direction, it has organised India International Leather Fair at Madras during 1986 & 1987.

Exports to Non-Traditional Countries

7947. PROF. P.J. KURIEN: Will the Minister of COMMERCE be pleased to state:

(a) the efforts made to increase exports to non-traditional countries in 1986-87;

(b) the results thereof;

(c) whether India's share in the World

trade has been declining;

(d) if so, the reasons therefor; and

(e) the steps being taken to increase India's share in the world trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). A number of initiatives have been taken in the recent past to expand and diversify our export markets. These include bilateral agreements with several countries, organisation of exclusive Indian Exhibition and participation in general as well as commodity-specific international fairs and organisation of buyer-seller meets, etc. According to data available, India's overall exports during April-January, 1986-87 at a level of Rs. 10,075.45 crores registered an increase of 17.0 per cent when compared to a level of Rs. 8609.64 crores in the corresponding period of the previous year.

(c) to (e). According to data available India's share in world exports increased from 0.41% in January-September, 1985 to 0.44% in January-September, 1986. The government have taken a series of measures to promote our exports and increase India's share in world exports. These measures are designed to generate surpluses for exports to induce the production of goods contemporary in technology and competitive in prices and to make the exports profitable.

Trial of Pan-Am Hijackers

7948. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that the Pakistani authorities are setting up a trial-date for suspected hijackers of Pan-Am Airlines;

(b) whether the information sought by Government of India was furnished by Pakistani authorities on the nationality etc. of the hijackers; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI): (a) Government have seen Pakistan Press reports to this effect.

(b) Pakistan is yet to furnish the enquiry report sought by Government in this matter.

(c) Does not arise.

[*Translation*]

Scheme for Landscape and Recreation Park in Sanchi

7949. SHRI DILEEPP SINGH BHURIA: Will the Minister of TOURISM be pleased to state:

(a) whether a scheme worth Rs.15.75 lakh for Landscape and Recreation Park (Bhu Drashya Evam Manoranjan Udyan) in Sanchi has been sent by Government of Madhya Pradesh to Union Government;

(b) if so, the action being taken on this scheme; and

(c) the time by which this scheme will be approved?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED): (a) Yes, Sir.

(b) and (c). the scheme has not been approved.

Co-operative Yarn Mill in Madhya Pradesh

7950. SHRI DILEEP SINGH BHURIA: Will the Minister of TEXTILES be pleased to state whether Government are considering a proposal to set up a cooperative yarn mill in Madhya Pradesh during the Seventh Five Year Plan period?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): There is no such proposal at present under consideration of Government for setting up of cooperative

spinning mill in the State of Madhya Pradesh.

[*English*]

Streamlining of Import-Export Schemes

7951. DR. G.S. RAJHANS: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have recently announced a number of schemes to make the import-export scheme effective;

(b) if so, the details of the schemes/ changes announced; and

(c) to what extent the announced schemes / changes will boost the earnings of the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DÁS MUNSI): (a) to (c). Some of the provisions of Duty Exemption Scheme and Import Export Pass Book Scheme, which are export promotion schemes, have been amended recently vide Public Notice Nos. 156/85-88 dated 19.2.1987 and 165/85-88 dated 27.3.1987 respectively, Copies of which are available in the Parliament Library. Changes have been made both in the operation of the Schemes and their scopes. It is too early to assess the impact of these changes.

Liberalisation of Import

7952. SHRI LAKSHMAN MALLICK: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal under the consideration of Government for planning to liberalise imports; and

(b) if so, the item under canalised imports likely to be reduced and its impact on export agreements of the Minerals and Metals Trading Corporation and the State Trading Corporation?